

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 5/2002

DATE OF ORDER: 30.12.2003

Smt. Kanla Rajoria wife of Late Shri Ratan Lal Rajoria, by caste Rajoria aged about 61 years, resident of 1760, Dewan Bhagchand Ki Gali, Teli Pada, Choura Rasta, Jaipur.

..... Applicant.

VERSUS

1. The Union of India through its Secretary, Ministry of Finance, Trikot II Complex, Bhikhaji Cama Place, New Delhi.
2. The Pay and Accounts Officer, Central Pension, Accounting Office, Ministry of Finance, Govt. of India, Trikot II Complex, Bhikhaji Cama Place, New Delhi.
3. The Sr. Accounts Officer, Ministry of Industry pay and Accounts Officer or Small Scale Industries, 601, Wing Nirman Bhawan, New Delhi.
4. The General Manager, State Bank of Bikaner and Jaipur, S.M.S. High Way, Choura Rasta, Jaipur.

..... Respondents.

Mr. Alok Goyal, Proxy counsel for
Mr. P.P. Mathur, Counsel for the applicant.

Ms. Shalini Sheoran, Proxy counsel for
Mr. Bhanwar Bagri, Counsel for the respondents Nos. 1 to 3.

Mr. Zakawar Ali, Counsel for the respondent No. 4.

CORAM

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The Proxy counsel appearing on behalf of Mr. P.P. Mathur, counsel for the applicant, submits that he does not want to pursue the matter and wants to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)